

# RAJYA SABHA

# Parliamentary Bulletin

## PART - I

(TWO HUNDRED AND FIFTY FOURTH SESSION)

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No. 5567]

FRIDAY, AUGUST 6, 2021

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### **Brief Record of the Proceedings of the Meeting of the Rajya Sabha held on the 6<sup>th</sup> August, 2021**

11-00 a.m.

#### **1. Felicitations by the Chair**

The Deputy Chairman congratulated Shri Ravi Kumar Dahiya for winning Silver Medal in 57-kg category of Men's Freestyle Wrestling event in the Olympic Games being held in Tokyo, Japan.

11-02 a.m.

#### **2. Papers Laid on the Table**

The following papers were laid on the Table:—

1. A copy (in English and Hindi) of the Ministry of Skill Development and Entrepreneurship, Notification No. G.S.R. 436 (E), dated the 24<sup>th</sup> June, 2021, publishing the Apprenticeship (Amendment) Rules, 2021, under sub-section (3) of Section 37 of the Apprentices Act, 1961.

2.(1) A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Sixty-third Annual Report and Accounts of the National Projects Construction Corporation Limited (NPCC), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

- (ii) (a) Annual Report and Accounts of the WAPCOS Limited, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

(2) Statement giving reasons for the delay in laying the papers mentioned at (1) above.

3.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 15 of the Betwa River Board Act, 1976:—

- (a) Annual Report and Accounts of the Betwa River Board (BRB), Jhansi, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by the Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

4. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Accounts of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2019-20, and the Audit Report thereon.

- (b) Review by Government on the working of the above Mission.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (ii) (a) Annual Report of the Polavaram Project Authority, Hyderabad, for the year 2019-20.

- (b) Review by Government on the working of the above Authority.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (iii) (a) Fortieth Annual Report and Accounts of the Narmada Control Authority (NCA), Indore, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Authority.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, Uttarakhand, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, Uttarakhand, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- 5. A copy each (in English and Hindi) of the following papers:—
  - (a) Annual Report and Accounts of the Central Power Research Institute (CPRI), Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- 6. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the Indian Institute of Corporate Affairs (IICA), Gurugram, Haryana, for the year 2018-19, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
  - (ii) (a) Annual Report and Accounts of the Indian Institute of Corporate Affairs (IICA), Gurugram, Haryana, for the year 2019-20, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
7. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the Indian Council of Forestry Research and Education (ICFRE), Dehradun, Uttarakhand, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Indian Institute of Forest Management (IIFM), Bhopal, for the year 2019-20 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Indian Plywood Industries Research and Training Institute (IPIRTI), Bengaluru, Karnataka for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the Indian Plywood Industries Research and Training Institute (IPIRTI), Bengaluru, Karnataka for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the Wildlife Institute of India (WII), Dehradun, Uttarakhand, for the year 2017-18, together with the Auditor's Report on the Account

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

8.(1) A copy each (in English and Hindi) of the following papers under sub-Section (4) of Section 5 and Section 6 of the Asiatic Society Act, 1984:—

- (a) Annual Report and Accounts of the Asiatic Society, Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

9. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Forty-eighth Annual Report and Accounts of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Delhi Public Library (DPL), Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Library.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Library.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

10.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Seventy-third Annual Report and Accounts of the NEPA Limited, Nepanagar, Madhya Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

11. A copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry of Railways) and the RITES Limited, for the year 2020-21.
- (ii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Rail Vikas Nigam Limited (RVNL), for the year 2020-21.
- (iii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Indian Railway Finance Corporation Limited (IRFCL), for the year 2020-21.

12. A copy each (in English and Hindi) of the following Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), under sub-section (3) of Section 9 of the Sugar Development Fund Act, 1982, along with delay statement:-

- (i) G.S.R. No. 496 (E), dated the 7<sup>th</sup> August, 2020, publishing the Sugar Development Fund (Amendment) Rules, 2020.
- (ii) G.S.R. No. 564 (E), dated the 16<sup>th</sup> September, 2020, publishing the Sugar Development Fund (Amendment) Rules, 2020.

13. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), Notification No. S.O. 2071 (E), dated the 31<sup>st</sup> May, 2021, publishing the Sugarcane (Control) Amendment Order, 2021, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

14. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), Notification No. G.S.R. 420 (E), dated the 18<sup>th</sup> June, 2021, publishing the Food Security (Assistance to State Governments) (Amendment) Rules, 2021, under sub-section (3) of Section 39 of the Natural Food Security Act, 2013.

15.(1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 35 of the Food Corporation Act, 1964:—

- (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

16. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Animal Welfare Board of India, Haryana, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

17.(1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 26 of the Land Ports Authority of India Act, 2010:—

- (a) Eighth Annual Report and Accounts of the Land Ports Authority of India (LAPI), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

18. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under sub-section (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:-

- (i) S.O. 638 (E), dated the 10<sup>th</sup> February, 2021, inserting new sub para (D) under para 4 (Food Safety & Standards Act, 2006) of the General Notes regarding Import Policy in ITC (HS) 2017, to provide for the list of 150 Port of Entries as food import entry points.
- (ii) S.O. 656 (E), dated the 12<sup>th</sup> February, 2021, regarding amendment of Importer-Exporter Code (IEC) related provisions under Chapter-1 and Chapter-2 of Foreign Trade Policy, 2015-2020.
- (iii) S.O. 1372 (E), dated the 26<sup>th</sup> March, 2021, regarding amendment in import policy of Urad [Beans of the SPP Vigna Mungo (L.) Hepper] under HS Codes 07133110, 07139010 and 07139090 of Chapter 7 of ITC (HS), 2017, Schedule – I (Import Policy).
- (iv) S.O. 1427 (E), dated the 31<sup>st</sup> March, 2021, regarding amendment in import policy of Copper and Aluminium under Chapter 74 and Chapter-76 of ITC (HS), 2017, Schedule-I (Import Policy).
- (v) S.O. 1699 (E), dated the 26<sup>th</sup> April, 2021, regarding amendment in import policy and incorporation of a policy condition under HS Code 85167920 and 85167990 of Chapter-85 of ITC (HS), 2017, Schedule-I (Import Policy).
- (vi) S.O. 1700 (E), dated the 26<sup>th</sup> April, 2021, regarding amendment in import policy of Melon Seeds – Other under HS Code 12077090 of Chapter-12 of ITC (HS), 2017, Schedule-I (Import Policy).
- (vii) S.O. 1723 (E), dated the 30<sup>th</sup> April, 2021, regarding amendment in Para 2.25 of Foreign Trade Policy, 2015-20.



- (viii) S.O. 1840 (E), dated the 10<sup>th</sup> May, 2021, regarding amendment in import policy of Integrated Circuits (ICs) and incorporation of policy condition for HS Codes 85423100, 85423900, 85423200, 85429000, and 85423300, of Chapter 85 of ITC (HS), 2017, Schedule-I (Import Policy).
- (ix) S.O. 1858 (E), dated the 15<sup>th</sup> May, 2021, regarding amendment in import policy of items under ITC HS Exim Codes 07136000, 07133190 and 07133110 of Chapter 7 of ITC (HS), 2017, Schedule – I (Import Policy).
- (x) S.O. 2608 (E), dated the 28<sup>th</sup> June, 2021, regarding amendment of import policy conditions for items under Exim code 07019000 of Chapter 07 of ITC (HS), 2017, Schedule-I (Import Policy).
- (xi) S.O. 2621 (E), dated the 30<sup>th</sup> June, 2021, regarding amendment in import policy of items under HS Code 1511 90 of Chapter 15 of ITC (HS), 2017, Schedule – I (Import Policy).
- (xii) S.O. 2659 (E), dated the 1<sup>st</sup> July, 2021, regarding Extension in period of modification of IEC till 31.07.2021 and waiver of fees for IEC updation during July, 2021.
- (xiii) S.O. 2783 (E), dated the 12<sup>th</sup> July, 2021, regarding amendment of policy conditions of Chapter-48 of ITC (HS), 2017, Schedule-I (Import Policy).

19. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. 2304 (E), dated the 14<sup>th</sup> June, 2021, authorizing the Tobacco Board to admit the registered traders and dealers of the Tobacco Board to purchase at its auction platforms in the State of Andhra Pradesh, the excess flue cured virginia tobacco produced by the registered growers and flue cured virginia tobacco produced by the unregistered growers in the State of Andhra Pradesh, subject to the conditions mentioned therein, *w.e.f.* the date of publication of the Notification in the Official Gazette and upto the 30<sup>th</sup> November, 2021, issued under Section 20A read with clause (g) of sub-section (2) of Section 8 of the Tobacco Board Act, 1975.

20. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. 2305 (E), dated the 14<sup>th</sup> June, 2021, relaxing the operation of the provisions of sub-section (1) of Section 10 read with sub-section (1) of Section 14A of the Tobacco Board Act, 1975, in the State of Andhra Pradesh and permitting the sale of excess flue cured virginia tobacco crop of the registered growers and flue cured virginia tobacco crop of the unregistered growers at the auction platforms authorized by the Tobacco Board, *w.e.f.* date of publication of the Notification in the Official Gazette and ending on 30<sup>th</sup> November, 2021, issued under sub-section (1) of Section 30 read with clause (g) of sub-section (2) of Section 8 of the said Act.

21. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce), Notification No. G.S.R. 424 (E), dated the 21<sup>st</sup> June, 2021, publishing the Special Economic Zones (Amendment) Rules, 2021, under sub-section (3) of Section 55 of the Special Economic Zone Act, 2005, along with Statement of Objects and Reasons and Explanatory Memorandum.

22.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of the Section 394 of the Companies Act, 2013:—

- (a) Forty-ninth Annual Report and Accounts of the PEC Limited, New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review of the above Company, for the year 2018-19.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

23. A copy each (in English and Hindi) of the following Papers:-

- (a) Memorandum of Understanding between the Government of India (Department of Commerce, Ministry of Commerce and Industry) and the MMTC Limited, for the year 2020-21.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

24. A copy each (in English and Hindi) of the following papers: —

- (i) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of above Institute.
  - (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the National Institute for Entrepreneurship and Small Business Development (NIESBUD), NOIDA, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of above Institute.
  - (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

25. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture & Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

- (i) S.O. 1542 (E), dated the 9<sup>th</sup> April, 2021, notifying the constitution the Central Biostimulant Committee along with its composition and other details.
- (ii) S.O. 2126 (E), dated the 1<sup>st</sup> June, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Third Amendment Order, 2021.
- (iii) S.O. 2127 (E), dated the 1<sup>st</sup> June, 2021, notifying certain fertilizers imported in India as mentioned therein, for a period of one year from the date of publication of the Order, in pursuance of clause 20 of the Fertilizer (Inorganic, Organic or Mixed Control) Order, 1985.
- (iv) S.O. 2333 (E), dated the 15<sup>th</sup> June, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Amendment Order 2021.

- (v) S.O. 2671 (E), dated the 2<sup>nd</sup> July, 2021, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Fifth Amendment Order, 2021.

26.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Thirty-fifth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2004-05, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (ii) (a) Thirty-sixth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (iii) (a) Thirty-seventh Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (iv) (a) Thirty-eighth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (v) (a) Thirty-ninth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- (vi) (a) Fortieth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- (vii)(a) Forty-first Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.
- (viii) (a) Forty-second Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.

- (ix) (a) Forty-third Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation.
  - (x) (a) Forty-fourth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation.
  - (xi) (a) Forty-fifth Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, Jammu and Kashmir, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
27. A copy each (in English and Hindi) of the following papers:—
- (a) Annual Report of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2019-20.
  - (b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2019-20, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

28. A copy each (in English and Hindi) of the following papers: —

- (i) (a) Fifty-seventh Annual Report and Accounts of the National Institute for Micro, Small and Medium Enterprises (ni-msme), Hyderabad, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Fifty-eighth Annual Report and Accounts of the National Institute for Micro, Small and Medium Enterprises (ni-msme), Hyderabad, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Fifty-ninth Annual Report and Accounts of the National Institute for Micro, Small and Medium Enterprises (ni-msme), Hyderabad, for the year 2020-21, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.

29. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Eastern Zonal Cultural Centre (EZCC), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the North Zone Cultural Centre (NZCC), Patiala, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (iii) (a) Annual Report and Accounts of the South Central Zone Cultural Centre (SCZCC), Nagpur, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

30. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. S.O. 116 (E), dated the 12<sup>th</sup> January, 2021, publishing the Centrifugally Cast (Spun) Iron Pipes (Quality Control) Order, 2021, issued under Section 16 read with Section 17 and Section 25 of the Bureau of Indian Standards Act, 2016, along with Delay Statement.

31. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under sub-sections (1) and (2) of Section 16 read with sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016:-

- (i) S.O. 902 (E), dated the 25<sup>th</sup> February, 2021, publishing the Safety Glass (Quality Control) Amendment Order, 2021, along with Delay Statement.
- (ii) S.O. 1045 (E), dated the 12<sup>th</sup> March, 2020, publishing the Safety Glass (Quality Control) Order, 2020, along with Delay Statement.
- (iii) S.O. 1517 (E), dated the 18<sup>th</sup> May, 2020, publishing the Plugs and Socket-Outlets and Alternating Current Direct Connected Static Prepayment Meters for Active Energy (Quality Control) Amendment Order, 2020, along with Delay Statement.
- (iv) S.O. 1518 (E), dated the 18<sup>th</sup> May, 2020, publishing the Air Conditioner and its related Parts, Hermetic Compressor and Temperature Sensing Controls (Quality Control) Amendment Order, 2020, along with Delay Statement.
- (v) S.O. 1920 (E), dated the 17<sup>th</sup> June, 2020, publishing the Butterfly Valves (Quality Control) Order, 2020, along with Delay Statement.



- (vi) S.O. 1928 (E), dated the 18<sup>th</sup> May, 2021, publishing the Transparent Float Glass (Quality Control) Order, 2021.
- (vii) S.O. 2016 (E), dated the 23<sup>rd</sup> June, 2020, publishing the Transparent Float Glass (Quality Control) (Amendment) Order, 2020, along with Delay Statement.
- (viii) S.O. 2017 (E), dated the 23<sup>rd</sup> June, 2020, publishing the Flat Transparent Sheet Glass (Quality Control) (Amendment) Order, 2020, along with Delay Statement.
- (ix) S.O. 2018 (E), dated the 23<sup>rd</sup> June, 2020, publishing the Safety Glass (Quality Control) Amendment Order, 2020, along with Delay Statement.
- (x) S.O. 2019 (E), dated the 23<sup>rd</sup> June, 2020, publishing the Domestic Pressure Cooker (Quality Control) (Amendment) Order, 2020, along with Delay Statement.
- (xi) S.O. 2767 (E), dated the 14<sup>th</sup> August, 2020, publishing the Malleable Iron Shots and Grits (Quality Control) Order, 2020, along with Delay Statement.
- (xii) S.O. 3146 (E), dated the 15<sup>th</sup> September, 2020, publishing the Toys (Quality Control) Amendment Order, 2020, along with Delay Statement.
- (xiii) S.O. 3190 (E), dated the 18<sup>th</sup> September, 2020, publishing the Safety Glass (Quality Control) Second Amendment Order, 2020, along with Delay Statement.
- (xiv) S.O. 3994 (E), dated the 4<sup>th</sup> November, 2020, publishing the Press Tool-Punches (Quality Control) Order, 2020, along with Delay Statement.
- (xv) S.O. 4489 (E), dated the 10<sup>th</sup> December, 2020, publishing the Refrigerating Appliances (Quality Control) Order, 2020, along with Delay Statement.
- (xvi) S.O. 4514 (E), dated the 11<sup>th</sup> December, 2020, publishing the Toys (Quality Control) Second Amendment Order, 2020, along with Delay Statement.

(xvii) S.O. 4671 (E), dated the 22<sup>nd</sup> December, 2020, publishing the Air Conditioner and its related Parts, Hermetic Compressor and Temperature Sensing Controls (Quality Control) Second Amendment Order, 2020, along with Delay Statement.

32. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), Notification No. S.O. 1203 (E), dated the 12<sup>th</sup> March, 2021, publishing the Flux Cored (Tubular) Electrodes (Quality Control) Order, 2021, issued under Section 16 read with sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016.

33. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), Notification No. S.O. 1239 (E), dated the 17<sup>th</sup> March, 2021, publishing the Sewing Machines (Quality Control) Order, 2021, issued under Section 16 read with Section 17 of the Bureau of Indian Standards Act, 2016.

34. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under sub-sections (1) and (2) of Section 16 read with Section 17 of the Bureau of Indian Standards Act, 2016:-

- (i) S.O. 2028 (E), dated the 25<sup>th</sup> May, 2021, publishing the Bicycles-Retro Reflective Devices (Quality Control) Order, 2021.
- (ii) S.O. 2166 (E), dated the 7<sup>th</sup> June, 2021, publishing the Plugs and Socket-Outlets and Alternating Current Direct Connected Static Prepayment Meters for Active Energy (Quality Control) Order, 2021.
- (iii) S.O. 2290 (E), dated the 9<sup>th</sup> July, 2020, publishing the Bicycles-Retro Reflective Devices (Quality Control) Order, 2020, along with Delay Statement.

35.(1) A copy each (in English and Hindi) of the following papers under sub-section (4) of Section 26 of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007:—

- (a) Annual Report and Accounts of the Rajiv Gandhi Institute of Petroleum Technology, Rae Bareli, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

36. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Samagra Shiksha, Goa, for the year 2019-20.  
(b) Review by Government on the working of the above Programme.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report of the Tripura Samagra Shiksha, Tripura, for the year 2019-20.  
(b) Review by Government on the working of the above Programme.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report of the Samagra Shiksha, Assam, for the year 2019-20.  
(b) Review by Government on the working of the above Programme.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report of the Samagra Shiksha, Nagaland, for the year 2019-20.  
(b) Review by Government on the working of the above Programme.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report of the Samagra Shiksha, Meghalaya, for the year 2019-20.  
(b) Review by Government on the working of the above Programme.  
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vi) (a) Annual Report of the Bihar Education Project Council, Patna, implementing the Samagra Shiksha, Bihar, for the year 2019-20.

- (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vii) (a) Annual Report and Accounts of the Jharkhand Education Project Council, Ranchi, implementing the Samagra Shiksha, Jharkhand, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (viii) (a) Annual Report of the Samagra Shiksha, Sikkim, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Programme.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ix) (a) Annual Report of the Odisha School Education Programme Authority, Odisha, implementing the Samagra Shiksha, Odisha, for the year 2019-20.
- (b) Review by Government on the working of the above Authority.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
37. A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the Himalayan Mountaineering Institute, (HMI), Darjeeling, West Bengal, for the year 2019-20, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  - (ii) (a) Annual Report and Accounts of the Nehru Institute of Mountaineering, (NIM), Uttarkashi, Uttarakhand, for the year 2019-20, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Jawahar Institute of Mountaineering and Winter Sports, (JIM&WS), Pahalgam, Jammu and Kashmir, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the National Institute of Mountaineering & Allied Sports, (NIMAS), Dirang, Arunachal Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the Institute for Defence Studies and Analyses (IDSA), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

38.(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Forty-third Annual Report and Accounts of the North Eastern Handicrafts and Handlooms Development Corporation Limited (NEHHDC), Guwahati, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

11-03 a.m.

### **3. Reports of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports**

Dr. Vinay P. Sahasrabudde presented the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Education, Women, Children, Youth and Sports: —

- (i) 327<sup>th</sup> Report on Action Taken by the Government on the Recommendations of the Committee contained in its Three Hundred and Seventeenth Report on “Preparation for Olympic Games, 2021”;
- (ii) 328<sup>th</sup> Report on “Plans for Bridging the Learning Gap caused due to School Lockdown as well as Review of Online and Offline Instructions and Examinations and Plans for re-opening of Schools”;
- (iii) 329<sup>th</sup> Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Three Hundred and Twenty Fourth Report on the Demands for Grants 2021-22 pertaining to the Department of Higher Education, Ministry of Education; and
- (iv) 330<sup>th</sup> Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Three Hundred and Twenty Third Report on the Demands for Grants 2021-22 pertaining to the Department of School Education and Literacy, Ministry of Education.

### **4. Reports of the Department-related Parliamentary Standing Committee on Coal and Steel**

Shri Samir Oraon laid on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Coal and Steel:-

- (i) Twenty-first Report on ‘Safety Management and Practices in Steel PSUs’ relating to the Ministry of Steel;
- (ii) Twenty-second Report on Action Taken by the Government on the Observations/Recommendations contained in its Sixteenth Report (Seventeenth Lok Sabha) on ‘Demands for Grants (2021-22)’ of the Ministry of Coal;

- (iii) Twenty-third Report on Action Taken by the Government on the Observations/Recommendations contained in its Seventeenth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2021-22)' of the Ministry of Mines;
- (iv) Twenty-fourth Report on Action Taken by the Government on the Observations/Recommendations contained in its Eighteenth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2021-22)' of the Ministry of Steel;
- (v) Twenty-fifth Report on Action Taken by the Government on the Observations/Recommendations contained in its Nineteenth Report (Seventeenth Lok Sabha) on 'Coal Conservation and Development of Infrastructure for Transportation of Coal Across the Country' relating to the Ministry of Coal; and
- (vi) Twenty-sixth Report on Action Taken by the Government on the Observations/Recommendations contained in its Twentieth Report (Seventeenth Lok Sabha) on 'Development of Leased Out Iron Ore Mines and Optimum Capacity Utilization' relating to the Ministry of Steel.

## **5. Reports of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas**

Ch. Sukhram Singh Yadav laid on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas (2020-21):—

- (i) Seventh Report on Action Taken by the Government on the recommendations contained in its Fifth Report (Seventeenth Lok Sabha) of the Committee on 'Demands for Grants (2021-22)' of the Ministry of Petroleum and Natural Gas; and
- (ii) Eighth Report on 'Allotment of Retail Outlets and LPG Distributorships'.

## **6. Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment**

Shrimati Ramilaben Becharbhai Bara laid on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (2020-21):-

- (i) Twenty-third Report on 'Assessment of Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA)' pertaining to the Department of Empowerment of Persons with Disabilities, (Ministry of Social Justice and Empowerment);
- (ii) Twenty-fourth Report on Action Taken by the Government on the Observations/Recommendations contained in its Sixty-fourth Report on 'Assessment of the working of Scheme of Special Central Assistance to Scheduled Castes Sub-Plan (SCA to SCSP)' pertaining to the Department of Social Justice and Empowerment (Ministry of Social Justice and Empowerment); and
- (iii) Twenty-fifth Report on Action Taken by the Government on the Observations/Recommendations contained in its Twenty-second Report on 'Demands for Grants (2021-22)' of the Ministry of Minority Affairs.

## **7. Reports of the Department-related Parliamentary Standing Committee on Urban Development**

Shri Sushil Kumar Modi laid on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Urban Development:-

- (i) Eighth Report on 'Implementation of Street Vendors Act (Protection of Livelihood and Regulation of Street Vending Act, 2014)'; and
- (ii) Ninth Action Taken Report on 'Demands for Grants (2021-22)' of the Ministry of Housing and Urban Affairs.



11-06 a.m.

## **8. Statements by Ministers**

1. Shri Narendra Singh Tomar, Minister of Agriculture and Farmers Welfare, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations contained in the Twenty-fifth Report of the Department-related Parliamentary Standing Committee on Agriculture on Demands for Grants (2021-22) pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.

11-07 a.m.

2. Shri Danve Raosaheb Dadarao, Minister of State in the Ministry of Railways, Ministry of Coal and Ministry of Mines, laid on the Table, the following statements (in English and Hindi) regarding:—

- (i) Status of implementation of recommendations contained in the Fourth Report of the Department-related Parliamentary Standing Committee on Information Technology on Demands for Grants (2019-20) pertaining to the Ministry of Electronics and Information Technology.
- (ii) Status of implementation of recommendations contained in the Fifth Report of the Department-related Parliamentary Standing Committee on Information Technology on Demands for Grants (2020-21) pertaining to the Ministry of Electronics and Information Technology.

11-08 a.m.

3. Shri Hardeep Singh Puri, Minister of Petroleum and Natural Gas and Minister of Housing and Urban Affairs, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations contained in the Fourth Report of the Department-related Parliamentary Standing Committee on Urban Development on Demands for Grants (2020-21) pertaining to the Ministry of Housing and Urban Affairs.

4. Shri Faggansingh Kulaste, Minister of State in the Ministry of Steel and Ministry of Rural Development, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations contained in the Fourteenth Report of the Department-related Parliamentary Standing Committee on Rural Development on Demands for Grants (2021-22) pertaining to the Department of Land Resources, Ministry of Rural Development.

5. Shri Som Parkash, Minister of State in the Ministry of Commerce and Industry, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations contained in the One Hundred and Sixtieth Report of the Department-related Parliamentary Standing Committee on Commerce on Demands for Grants (2021-22), (Demand No. 11), pertaining to the Department of Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.

11-09 a.m.

6. Shri Ajay Bhatt, Minister of State in the Ministry of Defence and Ministry of Tourism, laid on the Table, the following statements (in English and Hindi):—

- (i) Status of implementation of recommendations contained in the First Report of the Department-related Parliamentary Standing Committee on Defence on Demands for Grants (2019-20) on "General Defence Budget, BRO, ICG, MES, DGDE, DPSUs, CSD, Welfare of Ex-servicemen, ECHS, Defence Pension and Sainik School (Demand Nos. 18 & 21)".
- (ii) Status of implementation of recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Defence on Demands for Grants (2019-20) on "Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (Demand No. 20)".
- (iii) Status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Defence on Demands for Grants (2020-21) on "Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (Demand No. 20)".
- (iv) Status of implementation of recommendations contained in the Two Hundred and Eighty-eighth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2021-22) pertaining to the Ministry of Tourism.

11-10 a.m.

7. Shri Danve Raosaheb Dadarao, Minister of State in the Ministry of Railways, Ministry of Coal and Ministry of Mines, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Railways on Demands for Grants (2021-22) pertaining to the Ministry of Railways.

8. Sadhvi Niranjan Jyoti, Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution and Ministry of Rural Development, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations contained in the Ninth Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2021-22) pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.

11-11 a.m.

9. Dr. L. Murugan, Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying and Ministry of Information and Broadcasting, laid on the Table, a statement (in English and Hindi) regarding Status of implementation of recommendations/observations contained in the Twenty-fifth Report of the Department-related Parliamentary Standing Committee on Information Technology on Demands for Grants (2021-22) pertaining to the Ministry of Information and Broadcasting.

11-12 a.m.

## **9. Statement regarding Government Business**

Shri V. Muraleedharan, Minister of State in the Ministry of External Affairs and Ministry of Parliamentary Affairs, made a statement regarding Government Business for the remaining part of the current 254<sup>th</sup> Session.

§ 11-16 a.m.

## **10. Matters raised with Permission**

1. Shri Harnath Singh Yadav raised a matter regarding need to encourage regional languages/mother tongue instead of English.

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§ From 11-14 a.m. to 11-16 a.m., some points were raised.

11-18 a.m.

2. Dr. Sasmit Patra raised a matter regarding need for infrastructural support for overall development of Odisha.

11-21 a.m.

3. Shri Ram Nath Thakur raised a matter regarding need for filling up of the vacancies of Judges in the High Courts and the Supreme Court.

<sup>Ω</sup>11-23 a.m.

*The House adjourned and re-assembled at 12-00 Noon.*

<sup>9</sup>12-01 p.m.

### 11. Starred Questions

Starred Question Nos. 196 and 197 were orally answered. Answers to remaining Starred Question Nos. 198 to 210 were laid on the Table.

### 12. Unstarred Questions

Answers to Unstarred Question Nos. 2081 to 2240 were laid on the Table.

*(Due to gross disorderly conduct in violation of the rules and etiquette of Rajya Sabha by the following Members, who entered the 'Well' of the House, displayed placards, shouted slogans and persistently and willfully obstructed the proceedings of the House, the Chair repeatedly adjourned the House)*

1. Shri P. Bhattacharya
2. Shri Ripun Bora
3. Shri Partap Singh Bajwa
4. Shri Shamsher Singh Dullo
5. Shrimati Chhaya Verma
6. Shri Pradeep Tamta
7. Shri Akhilesh Prasad Singh
8. Dr. Ameer Yajnik
9. Shri Naranbhai J. Rathwa

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<sup>Ω</sup> From 11-22 a.m. to 11-23 a.m., some points were raised.

<sup>9</sup> From 12-00 Noon to 12-01 p.m., some points were raised.

10. *Shri G.C. Chandrashekhar*
11. *Dr. L. Hanumanthaiah*
12. *Shri Syed Nasir Hussain*
13. *Shri Rajmani Patel*
14. *Shri Kumar Ketkar*
15. *Shrimati Phulo Devi Netam*
16. *Shri Deepender Singh Hooda*
17. *Shri Shaktisinh Gohil*
18. *Shri Neeraj Dangi*
19. *Shri Md. Nadimul Haque*
20. *Ms. Dola Sen*
21. *Shrimati Shanta Chhetri*
22. *Shri Abir Ranjan Biswas*
23. *Ms. Arpita Ghosh*
24. *Shrimati Mausam Noor*
25. *Shri M. Shanmugam*
26. *Shri K. Somaprasad*
27. *Shri John Brittas*
28. *Dr. V. Sivadasan*
29. *Shri Vishambhar Prasad Nishad*
30. *Shri Sushil Kumar Gupta*
31. *Shri Ajit Kumar Bhuyan*

***Due to continuous disruptions in the proceedings of the House, 9 Matters to be Raised with Permission (Zero Hour Submissions) and 17 Special Mention notices permitted by the Chairman, as detailed below on matters of public importance, could not be taken up.***

#### **Matters raised with Permission**

- |    |                                  |  |
|----|----------------------------------|--|
| 1. | Shrimati Priyanka Chaturvedi     | Flood situation in Maharashtra.  |
| 2. | Shri V. Vijayasai Reddy          | Need to amend anti-defection law for time bound disposal of cases.                           |
| 3. | Shri Kanakamedala Ravindra Kumar | Crisis prevailing between two neighboring States.  |
| 4. | Shri M. Shanmugam                | Revival of Hindustan Antibiotics Ltd and to operationalise the Bio-Tech Lab at Chengalpattu. |

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|----|---|--|
| 5. | Shri M. V. Shreyams<br>Kumar  | Need to declare coastal erosion as a notified disaster.                                |
| 6. | Dr. M. Thambidurai<br><b><u>To associate:-</u></b><br>Shri Tiruchi Siva | Protection of rights of Tamil Nadu in sharing water of river Cauvery.                  |
| 7. | Shri K. C.<br>Ramamurthy  | Demand for incentives/ rewards for honest tax payers.                                  |
| 8. | Dr. Amar Patnaik  | Concern over data quality in evidence based policymaking and its adverse consequences. |
| 9. | Shrimati Roopa<br>Ganguly   | Demand to address issue of fake IDs for Aadhaar and make Aadhaar fool proof.           |

### **Special Mentions**

- |    |                                  |   |
|----|----------------------------------|---|
| 1. | Shri Tiruchi Siva                | Elimination of anomalies in defence disability pension of Sepoys and officers in armed forces.          |
| 2. | Dr. Ameer Yajnik                 | Rising rate of malnourishment among children post Covid- 19.  |
| 3. | Dr. Fauzia Khan                  | Inclusion of Mucormycosis treatment under Government Health Insurance Schemes like PMJAY and MJPJAY.    |
| 4. | Shri Ram Vichar<br>Netam         | Expansion of railways from Ambikapur to Renukoot.   |
| 5. | Shri Elamaram<br>Kareem          | Demand to withdraw the decision to abolish posts in Indian Railways and to fill the existing vacancies. |
| 6. | Shri Vishambhar<br>Prasad Nishad | Immediate repairing of National Highways and adjacent roads in Uttar Pradesh.                           |
| 7. | Shri Nabam Rebia                 | Discrimination being faced by people from North East India.   |
| 8. | Dr. Kirodi Lal Meena             | Better enforcement of the Panchayats (Extension to Scheduled Areas) Act.                                |
| 9. | Shri Vijay Pal Singh<br>Tomar    | Opening of new bank branches in Uttar Pradesh.  |

10. Shri Neeraj Dangi      Revision of Centre-State share to 90:10 for funding Jal Jivan Mission in Rajasthan.
11. Shrimati      Seema      Dwivedi      Need to take steps for encouragement of perfume industry of Jaunpur in Uttar Pradesh.
12. Shrimati      Chhaya      Verma      Pay revision of employees of Bhilai Steel Plant.
13. Shri G.K. Vasani      Grant of Scheduled Tribe status to Badaga community of Nilgiris district of Tamil Nadu.
14. Dr. L Hanumanthaiah      Better treatment to ASHA workers.
15. Shri Rakesh Sinha      Constitution of the National Council of elders for the welfare of Senior Citizens.
16. Shri Anil Desai      Tax dispute with UK's Cairn Energy PLC.
17. Shri Partap Singh Bajwa      Incentivize farmers to prevent stubble burning.

<sup>π</sup>12-09 p.m.

The House adjourned till 11-00 a.m. on Monday, the 9<sup>th</sup> August, 2021.

DESH DEEPAK VERMA,  
*Secretary-General*

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<sup>π</sup> From 12-08 p.m. to 12-09 p.m., some points were raised.